NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.11.2026

N O T I C E

Please take notice that the following matters listed at **item nos. 25, 25.1, 25.2 & 40** in the **Daily Cause List of Court of Chairperson dated 25.11.2026 stands deleted from the said list and shall now be taken up before Court – II on 25.11.2026.**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1034 of 2023 & I.A. No. 8094 of 2024	Arham Qureshi Vs. Central Bank of India & Ors. **With**	Sunder Khatri	Abhishek Devgan Vishal Hirawat-R1 Gulafsha Kureshi Mrigank Kumar-R2
2.	Contempt Case (AT) No. 28 of 2024 in Comp. App. (AT) (Ins) No. 1034 of 2023 & I.A. No. 8093 of 2024	Arham Qureshi (Suspended Director of Al Nafees Frozen Food Exports Pvt Ltd) Vs. Manohar Lal Vij & Ors Resolution Professional of Al Nafees Frozen Food Exports Pvt. Ltd. **With**	Sunder Khatri	Ekta Chaudhary- R3 Rajesh Sharma
3.	Comp. App. (AT) (Ins) No. 43 of 2026	Metrro Waste Handling Pvt. Ltd. Vs. Al Nafees Frozen Food Exports Pvt Ltd. & Ors.	Nidhi Mohan Parashar	Sunder Khatri Naman Khatri Tushar Singh Akshra Arshi- R2&3
4.	Comp. App. (AT) (Ins) No. 1863 of 2025	Authum Investment & Infrastructure Ltd. Vs. HSBC Asset Management India Pvt Ltd & Ors.	Himanshu Satija	Deep Roy Shirshti Agnihotri- R1- Pooja Mahajan- for RP Aishwarya Adlakha- R6

By order of Hon'ble Chairperson
-Sd/-
Registrar